wers to	[RAJYA SABHA]	Unstarred Questions

Period	No. of complaints received in MOIA	No. of complaints received in NCW		
2010-11	15	343		
2011-12	31	328		
2012-13	56	386		

182 Written Ans

Decision of Air India on transporting of dead bodies of Indians abroad

2076. SHRI C.P. NARAYANAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether Government has noted the new decision of Air India to transport dead bodies of Indians from abroad, especially West Asia only Seventy two hours after death takes place;
- (b) whether Government would give strict directions to Air India not to introduce such draconian measures; and
- (c) whether Government would accept as a guideline that public sector concern such as Air India has a bounden duty to serve people of the country then to make profit by putting people to disadvantage?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) to (c) Information is being collected, and will be laid on the Table of the House.

Rajiv Gandhi Panchayat Sashaktikaran Abhiyan

2077. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Rajiv Gandhi Panchayat Sashaktikaran Abhiyan being implemented by Government is up to the satisfaction, and if so, the details thereof;
 - (b) the list of Panchayats that have brought under Broadband; and
- (c) the details of the list of Panchayats that will be brought under this scheme by 2014?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) The Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) a Centrally Sponsored Scheme (CSS) was launched in March, 2013. The scheme is demand driven and the financial assistance is provided to the States for the activities selected by them for strengthening their Panchayati Raj Institutions (PRIs). The scheme has received a good response and the perspective plans and annual plans proposals of eight States have been considered and approved by the Central Executive Committee (CEC) of the scheme.

(b) and (c) There is no specific provision for providing facility of Broadband to Panchayats in the guidelines of RGPSA. The scheme has provisions for providing computers to Panchayats as well as trainings as required.

Progress of Backward Regions Grant Fund

2078. PROF. SAIF-UD-DIN SOZ: Will the Minister of PANCHAYATI RAJ be pleased to state:

- why the progress in respect of Backward Regions Grant Fund (BRGF) scheme in North East was extremely unsatisfactory;
- why, for instance, Manipur registered very low progress due to release of small sums of money under the scheme; and
- the position updated in respect of utilization certificates received by the Ministry from North-Eastern States?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) and (b) BRGF is a process oriented and demand driven programme implemented by the States. BRGF funds are released in two instalments during a financial year and the essential condition for release of each instalment is 60% utilisation of all the earlier releases and furnishing of documents like Physical and Financial Progress Reports, Utilization Certificates, Audit Reports of Statutory Auditors etc. by the State Governments. Non-receipt of proposals in time and non-submission of prescribed documents by the State Governments are the main reasons due to which the State Governments are unable to claim their full entitlements. Manipur could claim only the 1st instalment during 2012-13, due to non-compliance of some of the essential requirements.

The utilization of funds under BRGF as reported by the North-Eastern States during the last three years is given in the Statement.

Statement

BRGF: Funds Released and Utilisation Reported during last three years in North-Eastern States (as on 31.07.2013)

(Amount in Rs. crore)

Sl. No.	State	20:	2010-11		2011-12		2012-13	
		Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported	
1	2	3	4	5	6	7	8	
1.	Arunachal Pradesh	12.70	12.70	10.70	9.95	13.88	0.00	